

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs Lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	2002-2003 (Accounts)	2003-04 (Budget Estimates)	2003-04 (Revised Estimates)	2004-05 (Budget Estimates)	2002-2003 (Accounts)	2003-04 (Budget Estimates)	2003-04 (Revised Estimates)	2004-05 (Budget Estimates)
1	2	3	4	5	6	7	8	9
TOTAL REVENUES (I+II)	666,594	727,240	707,627	791,708	28,033,961	33,171,594	32,992,674	37,229,864
I TAX REVENUES (A+B)	532,418	611,400	559,601	652,150	19,879,832	22,690,908	22,810,296	26,180,017
A. State's own Tax Revenue(1 to 3)	532,418	611,400	559,601	652,150	14,214,299	16,259,534	16,280,604	18,391,319
1 Taxes on Income (i+ii)	—	—	—	—	216,245	255,619	233,201	244,314
i) Agricultural Income Tax	—	—	—	—	4,681	8,382	3,664	4,385
ii) Taxes on Professions, Trades Callings and Employment	—	—	—	—	211,564	247,237	229,537	239,929
2 Taxes on Property and Capital transactions (i to iii)	43,680	50,000	40,000	42,500	1,542,438	1,735,671	1,786,114	2,038,721
i) Land Revenue	1	—	—	—	175,134	225,418	217,002	261,868
ii) Stamps and Registration fees	43,679	50,000	40,000	42,500	1,359,561	1,501,431	1,562,710	1,764,418
iii) Urban immovable Property Tax	—	—	—	—	7,743	8,822	6,402	12,435
3 Taxes on commodities and services (i to vii)	488,738	561,400	519,601	609,650	12,455,616	14,268,244	14,261,289	16,108,285
i) Sales Tax (a to f)	388,317	439,500	419,800	479,500	8,603,779	9,844,906	9,837,785	11,206,662
a) State Sales Tax	309,871	349,480	339,790	389,490	6,984,714	7,776,306	7,702,347	8,836,841
b) Central Sales Tax	78,424	90,000	80,000	90,000	1,072,108	1,231,609	1,253,779	1,365,557
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	510,595	799,337	868,966	967,633
d) Surcharge on Sales Tax	—	—	—	—	2,664	4,981	1,705	2,310
e) Receipts of Turnover Tax	—	—	—	—	50	571	614	3,621
f) Other Receipts	22	20	10	10	33,648	32,102	10,374	30,700
ii) State Excise	72,568	85,000	70,000	85,000	1,899,401	2,157,439	2,056,228	2,314,644
iii) Taxes on Vehicles	16,040	21,000	17,000	27,500	844,102	947,472	980,290	1,091,303
iv) Taxes on Goods and Passengers	119	500	200	500	356,931	473,279	498,360	540,121
v) Taxes and Duties on Electricity	—	—	—	—	525,588	595,320	631,440	667,547
vi) Entertainment Tax	4,194	6,000	3,500	4,500	79,965	92,131	89,291	96,866
vii) Other Taxes and Duties	7,500	9,400	9,101	12,650	145,850	157,697	167,896	191,142
B. Share in Central Taxes	—	—	—	—	5,665,532	6,431,374	6,529,692	7,788,698
II NON-TAX REVENUE (C+D)	134,176	115,840	148,026	139,558	8,154,129	10,480,686	10,182,378	11,049,846
C. State's own Non-Tax Revenue (1 to 6)	82,957	64,354	97,481	85,655	3,585,875	4,138,527	4,093,988	4,932,251
1 Interest Receipts	74,142	55,754	88,782	76,655	950,146	929,589	1,011,822	1,291,809
2 Dividends and Profits	719	700	700	710	32,760	22,077	28,066	26,747
3 General Services	4,518	4,582	4,403	4,623	880,148	1,269,345	1,088,467	1,425,334
<i>of which: State lotteries</i>	—	—	—	—	533,820	857,816	658,935	983,399
4 Social Services (i to viii)	2,264	2,080	2,297	2,338	285,583	316,941	342,527	296,497
i) Education, Sports, Art and Culture	654	625	650	661	90,617	89,583	90,204	75,671
ii) Medical, Public Health and Family Welfare	1,242	1,075	1,196	1,202	64,015	77,890	75,067	80,219
iii) Housing	174	200	195	198	21,606	31,715	32,086	21,449
iv) Urban Development	33	8	38	42	12,948	16,113	37,530	18,445

State Finances : A Study of Budgets of 2004-05

Appendix I : Revenue Receipts of Individual States (Concl'd.)

(Rs Lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	2002-2003 (Accounts)	2003-04 (Budget Estimates)	2003-04 (Revised Estimates)	2004-05 (Budget Estimates)	2002-2003 (Accounts)	2003-04 (Budget Estimates)	2003-04 (Revised Estimates)	2004-05 (Budget Estimates)
1	2	3	4	5	6	7	8	9
v) Labour and Employment	143	150	196	210	12,327	12,992	13,554	14,318
vi) Social Security and Welfare	16	19	20	22	16,890	17,940	18,522	14,939
vii) Water Supply and Sanitation	—	—	—	—	37,030	38,841	39,555	43,259
viii) Others	2	3	2	3	30,149	31,867	36,009	28,196
5 Fiscal Services	—	—	—	—	53	10	757	757
6 Economic Services (i to xvii)	1,314	1,238	1,299	1,329	1,437,185	1,600,565	1,622,349	1,891,107
i) Crop Husbandry	47	40	26	27	26,234	25,305	21,921	22,833
ii) Animal Husbandry	42	48	30	32	7,181	9,261	8,296	8,761
iii) Fisheries	5	6	10	11	5,408	7,329	6,878	7,110
iv) Forestry and Wildlife	9	7	50	52	192,167	191,293	187,852	211,818
v) Plantations	—	—	—	—	180	291	276	276
vi) Co-operation	12	10	15	15	24,728	25,422	27,023	28,199
vii) Other Agricultural Programmes	2	2	2	2	4,033	5,417	4,227	4,388
viii) Major and Medium Irrigation projects	191	180	178	180	76,778	117,453	128,592	120,559
ix) Minor Irrigations	10	5	5	5	10,285	10,133	10,139	14,544
x) Power	—	—	50	50	96,107	122,379	119,928	213,996
xi) Petroleum	—	—	—	—	57,492	84,352	70,113	85,388
xii) Village and Small Industries	563	512	520	526	9,580	8,047	6,962	5,625
xiii) Industries@	17	12	20	22	608,319	676,763	716,699	779,354
xiv) Ports and Light Houses	—	—	—	—	4,292	6,586	7,366	7,704
xv) Road Transport	—	—	—	—	83,667	75,525	81,798	86,881
xvi) Tourism	—	—	—	—	3,499	4,030	3,936	4,200
xvii) Others*	416	416	393	407	227,234	230,979	220,344	289,470
D. Grants from the Centre (1 to 5)	51,219	51,486	50,545	53,903	4,568,254	6,342,159	6,088,390	6,117,596
1 State Plan Schemes	16,489	12,840	15,628	14,903	1,983,040	2,824,377	2,718,879	2,990,464
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—
2 Central Plan Schemes	—	—	—	—	171,789	452,880	390,269	377,794
3 Centrally Sponsored Schemes	2,230	6,146	2,417	6,500	867,470	1,746,429	1,421,222	1,362,558
4 NEC/ Special Plan Scheme	—	—	—	—	21,727	79,647	48,914	55,005
5 Non-Plan Grants (a to c)	32,500	32,500	32,500	32,500	1,524,228	1,238,826	1,509,105	1,331,774
a) Statutory Grants	32,500	32,500	32,500	32,500	852,626	876,902	875,273	777,938
b) Grants for relief on account of Natural Calamities	—	—	—	—	323,458	125,324	129,768	139,087
c) Others	—	—	—	—	348,144	236,600	504,064	414,749

Notes to Appendix I :

1. Additional Resource Mobilisation (ARM) measures are not included in Appendix I; the details of the same are presented in Statement 24. The ARM proposed by the State Governments for 2004-2005 is estimated at Rs.2,046 crore.
 2. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except the Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
 3. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Scheme' 'Centre Plan Scheme' 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
 4. Figures in respect of Bihar, Jammu & Kashmir and Jharkhand for 2002-2003 relate to revised estimates.
- @ Includes Non-Ferrous Mining and Metallurgical Industries and Other Industries.
- * Includes receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, *etc.*
- Nil/Not available.